

**GOVERNMENT OF INDIA**

**MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**

**RAJYA SABHA**

**QUESTION NO 12.11.2010**

**ANSWERED ON**

**ROTTENING OF FOODGRAINS .**

519

Shri Birendra Prasad Baishya

Will the Minister of COALCOALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether it is a fact that widespread cases of foodgrains rotting are reported from various parts of the country;
- (b) if so, the details of foodgrain-wise annual production, foodgrains destroyed and national storage capacity of grains for the last three years;
- (c) the steps Government has taken so far to store the grains;
- (d) whether action has been taken against the officials responsible for such losses;
- (e) if so, the details thereof; and
- (f) how Government proposes to allocate/distribute these grains before getting destroyed to the poor and needy people of the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) & (b): Some quantities of food grains got damaged / became non-issuable in godowns of Food Corporation of India and State agencies due to various reasons such as storage pest attack, leakages in godowns, procurement of poor quality stocks, during movement of stocks, exposure to rains, floods etc. Details of the foodgrain-wise annual production and foodgrains damaged during last three years are at Annex-I (a). Details of storage capacity with Food Corporation of India, Central Warehousing Corporation and State Warehousing Corporations are given in Annex-I(b).

(c): Steps taken by Government for safe preservation of foodgrains and to enhance storage capacity are at Annex-II.

(d)&(e): Yes sir. Action taken against FCI officials responsible for damages to/losses of foodgrains during last three years is as under:

Year	No. of officials proceeded against for damages to/wastage of foodgrains	2007-08	31	2008-09	50	2009-10	28	TOTAL	109
------	---	---------	----	---------	----	---------	----	-------	-----

(f): Central pool foodgrains are allocated to States and Union Territories for distribution under Targetted Public Distribution System (TPDS), other welfare schemes and Open Market Sale Scheme (OMSS). In view of surplus stocks of foodgrains presently available in the Central pool, Government has made additional ad-hoc allocation of 25 lakh tons of foodgrains at BPL prices for distribution to BPL families in States/UTs.